

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 148(ND)/2016

IN THE MATTER OF:

Anil Kumar Jain & Anr.

.....Petitioners

v.

Vardhman Roller Flour Mills Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241-242

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)


For the Petitioner(s): Mr. Manoj Kumar Garg & Mr. Siddhartha Patra, Advocates

For the Respondent(s): Mr. Arun Saxena, Ms. Nalini & Ms. Jayshree Dugar, Advocates

ORDER

On account of paucity of time, matter is adjourned to 12.09.2017.

High up in the list.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017

Vineet